

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/ 8534/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bablu Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the ¹⁶30 August, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/97-99 dtd. 21.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 22.08.2024 till the morning of 27.08.2024**. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/ 8535 /A dated , 30-08-24
Copy to :

✓ The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

